

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 573/2024 in C.A. No. 4124/2009

AJMER VIDYUT VITRAN NIGAM LTD

Petitioner(s)

VERSUS

HINDUSTAN ZINC LTD & ANR.

Respondent(s)

(FOR ADMISSION and IA No.54872/2024-EXEMPTION FROM FILING O.T.
and IA No.43709/2024-APPROPRIATE ORDERS/DIRECTIONS)

Date : 22-03-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s)

Mr. Ajay Choudhary, AOR

For Respondent(s)/

Applicant (s)

Mr. V. Giri, Sr. Adv.

Mr. Uday Tiwari, Adv.

Mr. P. S. Sudheer, AOR

Mr. Rishi Maheshwari, Adv.

Ms. Anne Mathew, Adv.

Mr. Bharat Sood, Adv.

Ms. Miranda Solaman, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official
translation is allowed.

Issue notice returnable on 26th April, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER